

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Wednesday the 01st day of November 2023 at 10.30 a.m
(VIRTUAL MODE)

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and
Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 377/2023 For Condone Delay IA No. 1151/2023 For Stay IA No. 1150/2023	Anish Lawrence & Anr. Vs Renahan Vamakesan	Mr. MS Viswanathan	Mr. A Kevin Thomas For Caveator
2	Comp App (AT) (CH) (Ins) No. 378/2023 For Stay IA No. 1152/2023	Merin Jose Vs State Bank of India	Mr. B Ramana Kumar	
3	Comp App (AT) (CH) No. 89/2023 For Stay IA No. 1125/2023	Mr. Abdul Rahman Hadi Ali & 4 Ors. Vs Mohammed Imtiyazuddin & 22 Ors.	Mr. Anirudh Krishnan	Mr. TK Bhaskar For Caveator
4	Comp App (AT) (CH) (Ins) No. 334/2023 Delay in refiling IA No. 1012/2023 For Stay IA No. 1013/2023 To implead IA No. 1094/2023	G. Subramanian Vs CA R Shanmuggam & 3 Ors.	Mr. Praveen Purohit	
5	Comp App (AT) (CH) (Ins) No. 359/2023 Delay in refiling IA No. 1089 & 1092/2023 For Exemption IA No. 1090 & 1091/2023	Mr. Jagdish Prasad Sarda Suspended Director & Promoter of Sarda Agro Oils Ltd Vs Indian Bank & Anr.	Ms. Tanu Priya Gupta	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Comp App (AT) (CH) (Ins) No. 296/2021 For Stay IA No.628/2021 For Exemption IA No. 629/2021	Bank of Baroda Vs BREP Asia II Holding Co. II (NQ) Pte Ltd & 2 Ors	Mr. Pankaj Vivek	Mr. T.K. Bhaskar- R1 Mr. Y. Suryanarayana- R2 Mr. P Giridharan- R3

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	TA (AT) No. 173/2021 CA (AT) (Ins) No. 606/2020 For Stay IA No. 1619/2020 For Exemption IA No. 1620/2020)	Sepco Electric Power Construction Corporation Vs Mr. Sumit Binani, IRP of KSK Mahanadi Power Company Ltd. & Ors.	M/s Archeus Law	M/s Shardul Amarchand Mangaldas & Co- R1
8	TA (AT) No. 214/2021 (Comp App (AT) (Ins) No. 1446/2019)	MP Power (Madhya Pradesh) Ltd Vs Anuradha Bisani, Liquidator of Lanco Infratech Ltd.	Ms. Varsha Banerjee	M/s Shardul Amarchand Mangaldas & Co
9	TA (AT) No. 223/2021 (CA (AT) (Ins) No. 165/2020 For Exemption IA No. 405/2020 For Delay IA No. 406.2020)	Firefly Creative Studio Pvt. Ltd. Vs Rockline Entertainment Pvt. Ltd.	M/s Poovayya & Co Ms. Priyadarshi Banerjee	
10	TA (AT) No. 273/2021 (CA (AT) No. 49/2020 For Stay IA No. 835/2020 For Exemption IA No. 836 & 837/2020)	M.G Mohan Kumar VS American Road Technology & Solutions Pvt Ltd & 3 Ors	M/s Poovayya & Co Ms. Priyadarshi Banerjee	Mr. Rishabh Jain

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11	Comp App (AT) (CH) (Ins) No. 375/2022 For Exemption IA No. 880/2022	Nippon Life India AIF Trustee Pvt. Ltd. Vs Mrs. Dhanalakshmi Aswatha	Mr. P Raj Kumar Jhabakh	Ms. Amritha Jain
12	Comp App (AT) (CH) (Ins) No. 279/2023 For Stay IA No. 853/2023	The Deputy Assistant Commissioner (State Tax), Andhra Pradesh Vs Agrigo Trading Pvt. Ltd & Anr.	Mr. AG Sathyanarayana	
13	Comp App (AT) (CH) (Ins) No. 327/2023	City Union Bank Ltd. Vs Amier Hamsa Ali Abbas Rawther, Liquidator of Floram Shoes India Pvt Ltd.	Ms. Shubaranjani Ananth	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14	Comp App (AT) (CH) (Ins) No. 84/2023 For Stay IA No. 302/2023 For Directions IA No. 304/2023	Union Bank of India Vs Resolution Applicant of M/s Bheema Cements Limited Consortium of Fortuna Engg. Tech and Structural (India) Pvt. Ltd. & 2 Ors.	Mr. Varun Srinivasan	Mr. Jerin Asher Sojan- R1 M/s Ravi Rajagopalan & Associates- R2 Mr. VV Sivakumar- R3
15	Comp App (AT) (CH) (Ins) No.204/2021 For Directions IA No. 410/2021 To adv. Hg. IA No. 312/2023	MPT Sweden AB & Anr Vs Tecknoweld Alloys India Pvt Ltd. WITH	Mr. T Ravichandran	Mr. Thriyambak J Kannan
16	Comp App (AT) (CH) (Ins) No.216/2021 For Directions IA No. 435/2021 To Adv. Hg. IA No. 311/2023	MPT Sweden AB & Anr Vs Tecknoweld Alloys India Pvt Ltd	Mr. T Ravichandran	Mr. Thriyambak J Kannan

17	Comp App (AT) (CH) (Ins) No. 209/2021 For Stay IA No. 419/2021 To implead IA No. 593/2023	Ganapathi Reddy & Anr Vs Mr. Bhrugesh Ramachandra Amin, RP, Panyam Cements and Minerals Industries Limited & 2 Ors. WITH	Mr. P Ulaganathan	Mr. Pranava Charan- R1 Mr. R Sivaraman- R2
18	Comp App (AT) (CH) (Ins) No. 210/2021 For Stay IA No. 420/2021 To implead IA No. 592 & 594/2023	Sree Balaji Transport & 17 Ors. Vs Mr Bhrugesh Ramachandra Amin, RP, Panyam Cements and Minerals Industries Limited & 2 Ors.	Mr. P Ulaganathan	Mr. Pranava Charan- R1 Mr. R Sivaraman- R2
19	Comp App (AT) (CH) (Ins) No. 252/2021 For Exemption IA No. 534/2021 For Stay IA No. 535/2021	The Assistant Commissioner of Central Tax Vs Bhrugesh Rameshchandra Amin, RP & 2 Ors	Mr. P Raj Kumar Jhabakh	Mr. Pranava Charan- R1 Mr. R. Sivaraman R2 & R3
20	Comp App (AT) (CH) (Ins) No. 186/2022 For Urgent hearing IA No. 429/2022 For Stay IA No. 430/2022 To implead IA No. 590/2022	M/s. Asset Reconstruction Company (India) Limited Vs Ebenezar Inbaraj, RP of Regen Powertech Pvt. Ltd.	Mr. VV Sivakumar	Mr.AG Sathyanarayana
21	Comp App (AT) (CH) (Ins) No. 249/2022 For Stay IA No. 527/2022	Sembmarine Kakinada Limited, through Liquidator, Mr. Vedagiri Venkat Krishnamurthy Vs Kakinada Seaports Ltd.	Mr. Anant Merathia	Mr. Mayan H Jain
22	Comp App (AT) (CH) (Ins) No. 266/2022	Sree Vanamali Agro Farm Pvt. Ltd. & 4 Ors. Vs Viswaroopi Energy Pvt. Ltd WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana
23	Comp App (AT) (CH) (Ins) No. 267/2022	Sri Kalyana Chakravarthy Educational Memorial Trust Vs LEPL Ventures Pvt. Ltd. WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana

24	Comp App (AT) (CH) (Ins) No. 294/2022	Sri Kalyana Chakravarthy Educational Memorial Trust Vs Swarna Bhaskar Holdings Pvt. Ltd. WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana
25	Comp App (AT) (CH) (Ins) No. 296/2022	Sree Vaibhavi Infrastructures Pvt. Ltd. & 3 Ors. Vs LEPL Peopletch Pvt. Ltd. WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana
26	Comp App (AT) (CH) (Ins) No. 297/2022	Sree Vaibhavi Infrastructures Pvt. Ltd. Vs Medipro Edu Management Pvt. Ltd.	Mr. PBA Srinivasan	Mr. Y Suryanarayana

Copy to:

By the order of Hon'ble Member (Technical)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
Ph-044-28880500